

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
LOK SABHA  
**UNSTARRED QUESTION NO- 1058**  
To Be Answered On- 05/02/2026

**Community Forest Resource Management Committees**

1058. Dr. Shashi Tharoor:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether discussions are underway with the Ministry of Environment, Forest and Climate Change to provide funding support for Community Forest Resource Management Committees (CFRMCs) constituted under the Forest Rights Act, 2006, if so, the current status and timeline for finalising such financial arrangements and the amounts proposed;
- (b) the criteria/norms being considered for allocating funds to CFRMCs;
- (c) the details of the safeguards to ensure that the funds are used for forest conservation, sustainable resource use and community livelihoods; and
- (d) the steps taken by the Government to strengthen Gram Sabhas and CFRMCs in areas where Community Forest Resource Rights have been recognised but implementation remains weak?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGA DAS UIKEY)

- (a) to (c):** The discussion and communication between Ministry of Tribal Affairs and Ministry of Environment, Forest & Climate Change are still at preliminary stage.
- (d):** Ministry of Tribal Affairs has been taking steps to strengthen Gram Sabhas and Community Forest Resource Management Committees and has issued several communications to the State Governments/UT Administration to ensure the protection and recognition of Community Forest Rights (CFRs) in the true letter and spirit of the FRA. Further, financial support is being provided to State Governments under the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA) for strengthening Gram Sabhas and Community Forest Resource Management Committees, including for the preparation and implementation of community-led forest management plans.

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